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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 18732/2025, CM APPL. 77891-92/2025 UNION OF INDIA & ORS. .....Petitioners

Through: Mr. Niraj Kumar, Sr. Central Govt. Counsel with Mr. Chaitanya Kumar, Advocate.

Mr. Vedansh Anand, SPC with Mr. Kush Garg and Mr. Rajkumar Maurya, Advocates.

versus

EX HFL DINESHWAR PRASAD SINHA .....Respondent Through:

**CORAM:** 

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 10.12.2025

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## C.HARI SHANKAR, J.

- 1. Mr. Niraj Kumar, who appears for the petitioners fairly accepts that this case is covered by earlier decisions of this Court, including *UOI v. Ex Sub Gawas Anil Madso*<sup>1</sup>.
- **2.** Accordingly, the writ petition is disposed of as not pressed.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

**DECEMBER 10, 2025/pa** 

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<sup>&</sup>lt;sup>1</sup> 318 (2025) DLT 711